

finalisation of a new textile agreement with India under the extended Multi-Fibre Arrangement (MFA); and

(d) the growth rate achieved as a result of this agreement in the export of textiles to that country ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) A new Textile Agreement under the aegis of the Multifibre Arrangement was concluded and has been ratified by the two Governments. The Agreement, which became effective from 1-1-1983, is valid for a period of four years with an option to extend the Agreement by another year up to 31-12-1987 by mutual consent.

(c) and (d). The salient features of the new Agreement are as follows :—

(i) In Group I (fabrics and made-ups) there is no Group limit, and only one item is under specific restraint. In the previous Agreement, there was a limit on Group I.

(ii) In Group II (apparels), the Group limit has been raised to 100 million square yards equivalent (SYE) for 1983, as against the limit of 46.4 million SYE under the previous Agreement for 1982.

(iii) There is no Aggregate Group limit in the new Agreement, which was there in the previous Agreement.

(iv) Handloom fabrics, made-up items of handloom fabrics and "India Items" are exempt from quantitative restraint.

(v) Growth rate for import of made-up item under restraint is 7%.

For apparel items under restraint, growth rates range from 3% to 7% per annum.

(vi) Adequate flexibilities have been provided for.

(vii) Procedures for administration of the bilateral Agreement have been improved.

In overall terms the new Agreement is an improvement over the previous one.

Deposits of Scheduled Commercial Banks

2207. **SHRI R.L. BHATIA :** Will the Minister of FINANCE be pleased to state :

(a) the aggregate deposits of Scheduled Commercial Banks as on 1 January, 1983; and

(b) the total deposits with these banks at the time of nationalisation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Deposits of all Scheduled Commercial Banks stood at Rs. 50,671 crores as on the last Friday of December, 1982 (31-12-1982) as compared to Rs. 4669 crores as at the time of nationalisation of 14 major commercial banks as on July 19, 1969.

Quota of Sugar Export

2208. **SHRI NAVIN RAVANI :** Will the Minister of COMMERCE be pleased to state :

(a) the quota of sugar export fixed for the current year under the International Sugar Agreement ;

(b) whether it is fact that India may not be able to fully utilise the export quota ;